

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:232

ANSWERED ON:12.03.2010

GAS BASED POWER PROJECTS

Singh Shri Sushil Kumar;Sudhakaran Shri K.

Will the Minister of POWER be pleased to state:

- (a) whether a large number of gas -based power projects have not been commissioned, for the want of adequate and regular uninterrupted supply of gas;
- (b) if so, the details of such power projects and slippage in capacity addition as a result thereof;
- (c) the likely cost and time overrun to be involved in these projects due to non-availability of gas;
- (d) the time by which these projects are likely to be commissioned; and
- (e) the steps being taken by the Government to ensure the supply of uninterrupted gas to these power projects?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 232 TO BE ANSWERED IN THE LOK SABHA ON 12.03.2010 REGARDING GAS-BASED POWER PROJECTS.

(a): No, Madam. No gas based power project in the country is awaiting commissioning for want of gas. All the existing gas based power plants and those plants scheduled for commissioning in 2009-10, having pipeline connectivity with KG-D6 and HVJ have been allocated gas by Empowered Group of Ministers (EGoM). EGoM has further decided that these plants could draw additional gas on fallback basis up to a maximum of 12 Million Metric Standard Cubic Meter Per day (MMSCMD), to increase their PLF.

(b) to (d): In view of (a) above, question do not arise.

(e): Government of India has adopted a multi-pronged strategy to augment gas supplies and bridge the gap between supply and demand for the domestic market including that for power sector. These include:-

(i) Out of total allocations of 91.61 MMSCMD from KG D-6, 43.165 MMSCMD (31.165 MMSCMD on firm basis and 12.00 MMSCMD on fallback basis) has been allocated to power sector by the EGoM. In addition to this, a provision of 10.00 MMSCMD of gas on fall back basis has been made for captive power plants from KG D-6.

(ii) As regards power projects which are in the pipeline, EGoM has decided that, subject to the availability of gas, necessary allocations from KG-D6 fields will be made to these projects as and when they are ready to commence production.

(iii) Ministry of Petroleum & Natural Gas (MoP&NG) is taking necessary steps to increase availability of gas from domestic sources by awarding gas blocks for Exploration & Production (E&P) activities in various sedimentary basins of the country under the New Exploration Licensing Policy (NELP).

(iv) MoP&NG is encouraging import of gas in the form of Liquefied Natural Gas (LNG) and also making efforts for import of gas through international pipelines projects.

(v) In order to explore and produce new sources of natural gas from coal bearing areas, Government of India has formulated a Coal Bed Methane (CBM) Policy providing attractive fiscal and contractual framework for exploration and production of CBM in the country.

(vi) Government of India is encouraging Under Ground Coal Gasification (UGCG) and coal liquification and investment by private entrepreneurs in development of these frontier technologies.

(vii) While allocating RIL gas from KG basin (D-6), the power sector has been given priority.